importing countries, varieties traded and price competitiveness etc.

As per the information available from DGCI&S, the actual export data for Basmati rice during April-September in the current year and the same period in the previous year is as follows:

	Quantity in lakh MT	Value in USD Million
April-Sept. 2014	16.41	2304.69
April-Sept. 2013	19.31	2412.61

As can be seen from the above data the export of Basmati rice during the current year (Apr.-Sept.) has fallen by 4.46% in value terms.

Although prevailing international prices of Basmati rice have fallen in the recent months, seen in the background of 5 year average FOB value of USD 1104.90/MT, the prices have not fallen to unprecedented levels.

## Improving infrastructure for and human development of the tribal population

- \*241. SHRI A. K. SELVARAJ: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether it is a fact that Government is considering to improve the infrastructure for and human development of the tribal population, if so, the details thereof;
- (b) whether it is also a fact that Government has launched a scheme titled 'Vanbandhu Kalyan Yojana' (VKY) in this regard; and
- (c) whether it is also a fact that VKY will focus on convergence of different Central and State schemes of development with an outcome oriented approach and if so, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM) (a) to (c) Government has adopted a multi-pronged strategy for overall development of tribal people across the country which includes support for education, health, sanitation, water supply, livelihood etc. The major part of infrastructural development activities is carried out through various schemes/programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps.

With a view to ensure that funds through various sources under the Tribal Sub-Plan (TSP) are utilized in the most efficient manner towards achieving the holistic development of tribal people, the Government of India has launched a Central Sector Scheme "Vanbandhu Kalyan Yojana (VKY)"during the current year. The VKY is broadly a process, which aims at achieving overall development of tribal people through convergence of available resources, with an outcome-based approach, monitored by an independent agency.

## Funds for promotion of sports

- \*242. SHRI PARIMAL NATHWANI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) the State-wise and sports discipline-wise details of the funds allocated/ expenditure incurred for promoting sports in the country during the Eleventh and Twelfth Five Year Plans;
- (b) whether Government has received any complaint regarding misappropriation of the allocated funds;
- (c) if so, the State-wise details thereof during the last three years and the current year;
  - (d) whether Government has taken any action on such complaints; and
  - (e) if so, the sports discipline-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Funds have been released to States mainly under Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), which has been replaced by Rajiv Gandhi Khel Abhiyan (RGKA) during the current year and under the Urban Sports Infrastructure Scheme (USIS). Sportsdiscipline-wise funds are released mainly under the Scheme of Assistance to National Sports Federations.

Details of funds released to States under PYKKA from 2008-09 to 2013-14, under RGKA during 2014-15 and under USIS from 2010-11 to 2014-15 are given in Statement-I to IV (*See* below).

Details of funds released to National Sports Federations under Scheme of Assistance to National Sports Federations from 2007-08 to 2014-15 are given in Statement-V and VI (*See* below).

(b) to (e) Details of complaints received in the Ministry regarding misappropriation/ embezzlement of funds and financial irregularities during the last three years and current year in respect of funds released under PYKKA and action taken thereon are given below: